

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.634 of 2020

IN THE MATTER OF:

RNY Healthcare Services Pvt. Ltd.

...Appellant

Versus

Bourn Hall International India Pvt. Ltd. & Anr.

...Respondents

**For Appellant: Shri Rakesh Kumar, Shri Parmanand Yadav and
 Ms. Preeti Kashyap, Advocates**

For Respondents: None

ORDER

(Virtual Mode)

29.09.2020 Counsel for Appellant submits that both the Respondents have been served by email on 26th September, 2020. As regards, Notices sent by Court, the Notice of Respondent No.1 could not be delivered and Notice of Respondent No.2 is reported to be in transit.

None present for the Respondents.

List the Appeal in 'Orders Category' on 7th October, 2020 to check who is appearing for Respondents

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md